

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 11-13/2006 in CIVIL APPEAL NO. 1248 OF 2004

T.G. KRISHNAMURTHY

Appellant (s)

VERSUS

IDBI & ORS.

Respondent(s)

(For permission to file appln.for directions and permission to file addl.
documents and office report)

Date: 21/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr. R. Anand Padmanabhan, Adv.

Mr. Pramod Dayal, Adv.

For Respondent(s)

Mr. A. Mariarputham, Adv.

Ms.Aruna Mathur, Adv.

Ms.Mini N. Nair, Adv.for

M/S Arputham, Aruna & Co.

Mr. R.C. Kaushik ,Adv,

Ms. Shobha ,Adv

Mr. T. Harish Kumar ,Adv

Mr. L. Nageshwara Rao, Sr.Adv.

Ms.Madhusmita Bora, Adv.

Mr. S.R. Sharma, Adv.

Mr. L.R. Sharma, Adv.

Mr. S.Balaji ,Adv

for rr.2 IDBI

Mr. Dushyant A. Dave, Sr.Adv.

Mr. Sanjay Bhatt, Adv.

UPON hearing counsel the Court made the following

O R D E R

The I.A.Nos. 11-13 in CA.No.1248/04 are dismissed.

[Usha Bhardwaj]

[Madhu Saxena]

Court Master

Court Master